

ITEM NO.108

COURT NO.3

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2224/2009

HARI DAS

Appellant(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(with office report)

WITH

SLP(Crl) No. 3249-3250/2011

Office Report)

Date : 31/05/2016 This appeal and petitions were called on for
hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE AMITAVA ROY
(VACATION BENCH)

For Appellant(s) Dr. (Mrs.) Vipin Gupta, AOR

Mr. K. V. Sreekumar, AOR

For Respondent(s)

Mr. Nishant Ramakantrao Katneshwarkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

On the prayer made by learned counsel appearing for the
appellant, list on Thursday, the 2nd June, 2016.

(R.NATARAJAN)
Court Master

(SNEH LATA SHARMA)
Court Master